

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2414

ANSWERED ON:08.12.2011

LEVY OF ROAD CESS

Hegde Shri Anant Kumar; Joshi Dr. Murli Manohar

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government levies road cess on petroleum products;
- (b) if so, the time since when it is being levied and the details of prices of diesel and petrol after such levy;
- (c) the total amount of cess collected during the last three years and the current year till September, 2011; and
- (d) the average yearly amount being collected through such cess?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N SINGH)

(a)to(d): Ministry of Finance has informed that currently an Additional Excise Duty (AED) at the rate of 2 per litre is chargeable on Petrol and Diesel. This levy has been imposed on Petrol vide Finance Act, 1998 and on Diesel vide Finance Act. 1999. The revenue collected for the financial year 2011-12 (upto September, 2011) is about 8806 crore (provisional). The amount collected from AED during the year 2009-10 and 2010-11 is 16591 crore and 16979 crore, respectively. The price of Diesel and Petrol (inclusive of AED) at Delhi is 40.91/litre and 65.64/litre respectively.